

- (iv) (a) Annual Report and Accounts of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangrahalaya.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 564/15/09]

I. Notification of the Ministry of Communications and Information Technology.

II. Memorandum of Understanding between the Government of India and the Mahanagar Telephone Nigam Limited.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Posts) Notification G.S.R. 86 (E), dated the 10th February, 2009, publishing the Indian Post Office (Amendment) Rules, 2009, under sub-section 4 of the Section 74 of the Indian Post Office Act, 1898; together with delay statement.

[Placed in Library. See No. L.T. 532/15/09]

- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Communications and Information Technology, Department of Telecommunications) and the Mahanagar Telephone Nigam Limited (MTNL), for the year 2009-10.

[Placed in Library. See No. L.T. 533/15/09]

I. Report and Accounts (2007-08) of the Sports Authority of India, New Delhi and related papers.

II. Report and Accounts (2007-08) of the LNUPE Gwalior and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Sports Authority of India (SAI), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 546/15/09]